

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 21st NOVEMBER, 2022, 10:30 A.M.

CP (IB) No. 34/CB/2021, IA (IB) No. 83/CB/2022, IA (IB) No. 243/CB/2022
 IA (IB) No. 244/CB/2022, IA (IB) No. 260/CB/2022, IA (IB) No. 264/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	State Bank of India -Vs- ARSS Infrastructure Projects Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Anirban Bhattacharya,
 Mr. Sankarsan Sarkar,
 Mr. Indradeep Basu,
 Mr. Aditya Kanodia
 Mr. Dhruv Sachdeva, Adv.

For Respondent (s)

For Respondents in IA 243, 244/2022-
 Mr. Saswat K. Acharya,
 Mr. Karan Malhotra,
 Mr. S. Pholgu,
 Mr. A. Agarwal,
 Mr. J. Sahoo,
 Mr. S. Agrawal,
 Mr. J. Joshi, Advocates.

ORDER

IA (IB) No. 243/CB/2022 IA (IB) No. 244/CB/2022

Ld. RP present. Respondent is represented by Ld. Counsel Mr. S. K. Acharya. Seeks 10 days' time to file reply affidavit. Time is granted for the same. Copy thereof shall be served on the counsel on record for the opposite party. List these two matters on 12.12.2022.

IA (IB) No. 260/CB/2022

Ld. RP present. Respondent, Assistant Director of Income Tax CPC is represented by Ld. Counsel Mr. T. K. Satapathy. He also appears on behalf of the R1 and R4. Seeks 2 weeks' time to file reply affidavit. Copy thereof shall be served on the counsel on record for the opposite party. List the matter on 12.12.2022.

Kaushal

Sd

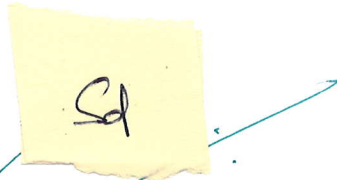
Sd

IA (IB) No. 264/CB/2022

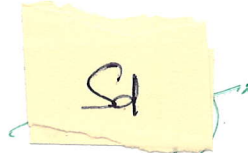
Ld. Counsel Mr. S. Sourav appears on behalf of the RP. There is no appearance for the respondent side. On request of the Ld. Counsel appearing for the applicant side, matter adjourned to 12.12.2022.

IA (IB) No. 83/CB/2022

Ld. Sr. Counsel/Counsel on both sides present. Matter part heard. For continuance of arguments, list the matter on 29.11.2022.



**Satya Ranjan Prasad
Member (Technical)**



**P. Mohan Raj
Member (Judicial)**